

(b) and (c). No, Sir. Police rushed to the spot and made all efforts to intercept the gang.

(d) Two villagers were killed and Rs. 300/- was extorted from the other villagers.

Cremation of Wrong Body by Delhi Police

1051. SHRI S. P. RAMAMOORTHY:
SHRI D. N. DEB:
SHRI K. M. Koushik:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been invited to a press report which appeared in the Hindustan Times dated the 4th June, 1968 that the officials of the Delhi Police cremated a wrong body on the 28th May, 1968 much before an autopsy was performed and body identified;

(b) if so, whether an investigation into the circumstances leading to such an act on the part of the Delhi Police has been conducted; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) It is reported that on 29-5-68 an unidentified dead body was deposited in the mortuary by the Police Staff from Police Station Civil Lines after getting necessary inquest report prepared.

In the mortuary there were also kept two other dead bodies. One of them was another unidentified dead body of a person brought from Police Station Lahori Gate. This dead body was not identified and post-mortem had been conducted in the case. The Constables of Lahori Gate who came to dispose off this dead body, instead collected the dead body brought from Civil Lines, Police Station. The dead body was cremated on the same day.

The persons responsible have been placed under suspension and are being proceeded against departmentally.

Demonstration in Delhi

1052. SHRI S. P. RAMAMOORTHY:
SHRI D. N. DEB:
SHRI ESWARA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a crowd of about 1500 people, mostly of the Communist Party, demonstrated outside the U.S. Information Office in New Delhi on the 1st June, 1968;

(b) whether Police had to resort to lathi charge and tear gas shells;

(c) if so, the circumstances leading to this action by the Police;

(d) whether any representations have been received from the persons who were arrested by the Police and other interested parties regarding the alleged excesses by the Police; and

(e) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) A crowd of about 1500 to 2000 persons demonstrated outside the U.S. Information Office, New Delhi, on the 1st June, 1968.

(b) and (c). The Police had to use tear gas in order to control the crowd which had become unruly and was stoning the police inspite of warning of Sub-Divisional Magistrate that the assembly was unlawful and should immediately disperse. No lathi charge was made by the Police.

(d) A letter was received from Shri Bhupesh Gupta, M.P. regarding the incident.